

ITEM NO.14

REGISTRAR COURT. 2

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 648/2023

THE STATE OF MADHYA PRADESH & ORS.

Petitioner(s)

VERSUS

AJIT SINGH SAINI & ORS.

Respondent(s)

Date : 04-03-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yashraj Singh Bundela, AOR
Mr. Surjeet Singh, Adv.
Mr. Pawan, Adv.
Mr. Chanakya Baruah, Adv.

For Respondent(s)

Mr. B. K. Pal, AOR
Mr. Shivam Tiwari, Adv.
Mr. Akshat Bharadwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite due service on respondent nos.6 to 24, there is no appearance. However, Mr. Shivam Tiwari, Ld. Advocate appearing for Mr. B. K. Pal, Ld. AOR seeks for time to file vakalatnama and counter affidavit on behalf of respondent nos.6 and 8. Four weeks time, is granted for the said purpose.

Respondent nos.1 to 5 have already filed counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

PRADIP Y. LADEKAR
Registrar